



THE HIGH COURT OF KERALA

No. HCKL/559/2022-DI-3

Ernakulam-682031

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Date : 03-06-2022

OFFICIAL MEMORANDUM

- Sub :-** Dress Code for the NIA Police Officers/ Officials while attending before various courts of Law- reg.
- Ref :-** Circular No.06/2016 vide No.491/PD/Dress code-court/NIA/DLI/16/5217 dated 28/04/2016 of National Investigation Agency.

The circular referred above issued by the National Investigation Agency is communicated herewith for information and necessary action.

(By Order)

Suneera
Suneera.P.M.

Deputy Registrar

8/6/22

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8/6

Encl: As above.

To All the Principal District & Sessions Judges in the State. (They shall communicate the circular to all the officers under them.)

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NATIONAL INVESTIGATION AGENCY
Ministry of Home Affairs
H.No.28/443, Girinagar, Kadavanthara,
Kochi, Kerala - 682020

No. NIA-KOC/CRM-37/Spl-Court/2020 **369** Dated : 18th May, 2022.

To

Hon'ble Registrar General,
High Court of Kerala
Ernakulam, Kerala

Subject: Dress Code for the NIA Police Officers/ Officials while attending before various Court of Law - regarding

Sir,

It is submitted that officers from various Police Departments are working with National Investigation Agency on deputation basis. In National Investigation Agency, there is no prescribed uniform and NIA headquarters, New Delhi vide No. 491/PD/Dress Code-Court/NIA/DLI/ 16/5217 dated 28.04.2016 had issued a dress code for the NIA officers while attending various courts of Law as well as other agencies (copy enclosed).

2. It is requested that the circular issued by NIA Headquarters, New Delhi may please be circulated to all courts under the jurisdiction of the High Court of Kerala.

Sincerely,

G. Dharmarajan
(G Dharmarajan, IPS)
Superintendent of Police,
National Investigation Agency,
Kochi, Kerala.

SI
24/5/22

4/5/22



NATIONAL INVESTIGATION AGENCY
Ministry of Home Affairs
6/7TH Floor NDCC-II Building,
Jai Singh Road, New Delhi-110001.


No.491/PD/Dress code-Court /NIA/DLI/16/ 5217 Dated, the 28th April, 2016.

CIRCULAR No. 06/2016

The dress code as specified below should be adhered to by all officers of NIA while attending before various Courts of Law as well as other agencies :

- a) **Summer** : Sober colored full sleeves shirt duly tucked in into dark colored trousers. Use of waist belt should be ensured to secure the trousers in a smart turnout. Sober colored safari suit may also be worn. Flashy colors / designs should be strictly avoided.
 - b) **Winter** : As per the prevailing temperature, blazer / lounge suit / full sleeves sweater may be worn as warm clothing. Flashy leather / fur jackets should be strictly avoided.
 - c) **Footwear** : Black / Brown shoes with socks. Chappals / sandals are strictly prohibited unless on medical grounds.
 - d) **Headgear** : In civil dress, no headgear is prescribed and hence it should be avoided except on medical grounds.
 - e) **Identity card** should be worn on the dress inside the Court room compulsorily, keeping it inside the pocket visibly and available for display if asked for. Else for security reasons, outside court room, the officer may exercise discretion. It is re-iterated that the Identity card should be carried on person on all times, except on operational assignments when carrying it may not be advisable.
2. The above instructions are to be complied with strictly.

This issues with approval of the competent authority.


28/04/16.

(Anurag Tankha)
Inspector General (Policy)

Distribution:-

1. Sr. PS to DG, NIA.
2. IG (Inv), IG (I&O), IG (Adm) and IG (Policy) NIA, New Delhi.
3. All DisG, NIA including Branch Offices.
4. All SsP/ASPs NIA including Branch Offices.
5. Legal branch, NIA HQ, New Delhi.
6. AIG (Policy), NIA HQ, New Delhi
7. Crime Section, NIA HQ, New Delhi.